

(c) The estimated cost of this Next Generation e-Ticketing (NGeT) project is about Rs. 74 crores. The investment is being done by IRCTC.

Cases of passengers being pushed off from moving trains

3085. DR. PRABHAKAR KORE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is aware that cases of passengers being pushed off from moving trains by drunks and criminals are on the rise;

(b) if so, the details of such incidents, during the last three years, year-wise;

(c) whether Railways have taken adequate steps to ensure passenger safety in trains, if so, the details thereof;

(d) whether Government has taken any action against culprits in the said incidents; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) and (b) No, Sir. The number of cases of passengers being pushed off from moving trains by drunks and criminals during the last three years over Indian Railways is as under:—

Year	No. of cases reported
2011	6
2012	4
2013	3

(c) Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Government Railway Police. Railway Protection Force (RPF) supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

The following measures are being taken by the Railways to ensure security of the passenger:—

1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States.
2. Regular drives against drunk passengers creating nuisance in trains are conducted and offenders are prosecuted under the Railway Act.
3. Sensitization through awareness campaigns amongst the front line Railway Staff like ticket checking staff, RPF and on-board employees who have constant interface with the travelling public towards crime against passengers is being done.
4. Security Help-Line numbers have been set up in the Zonal Control Rooms over some zonal railways to facilitate the passengers to inform about any untoward incidents. The numbers of such security help-lines have been displayed at conspicuous places of important Railway stations and in the coaches of trains.
5. Regular coordination meetings are held with State Police at all level to ensure proper registration and investigation of crime by Government Railway Police.

(d) and (e) During the years 2011, 2012 and 2013, 08, 01 and 07 persons respectively have been arrested in the above said incidents.

Bogibeel bridge project

3086. SHRI PANKAJ BORA: Will the Minister of RAILWAYS be pleased to state:

- (a) the reasons for inordinate delay in progress as well as completion of Bogibeel bridge project and steps taken towards commissioning the bridge; and
- (b) the details of present status of the National Projects in North Eastern region indicating project-wise details of total outlay, amount sanctioned, progress and achievement made, including target set for completion since inception?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) and (b) The details and present status of National Projects in North Eastern Region including Bogibeel Bridge Project are as under:—